

(35)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.41/2005 In  
O.A. No.2978/2003

New Delhi this the 20<sup>th</sup> day of July, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

Shri Vinod Kumar Misra  
S/o Shri Ganges Misra  
56/1, Friends Colony (East)  
New Delhi.

-Applicant

(By Advocate: Shri Satish Kumar)

Versus

Mr.A.V. Singh  
Secretary  
Ministry of Defence  
Government of India  
South Block, New Delhi.

-Respondent

(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

**Hon'ble Shri Shanker Raju, Member (J)**

In the light of W.P. (C) 4620/2005 pending before the High Court of Delhi, C.P. is disposed of, at this stage, with liberty to the parties to revive it at an appropriate stage. Notice to the respondent is discharged.

*S. Raju*  
(Shanker Raju)

Member (J)

cc.

*V.K. Majotra*  
(V.K. Majotra)  
Vice Chairman (A)  
20.7.05